

# TRADE MARKS REGISTRY

## AHMEDABAD

### OPPOSITION HEARING LIST FOR THE MONTH OF FEBRUARY-2016

#### DATE OF HEARING 01.02.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	887879/17	Opp. No. AMD-208977	M/s. Century Plyboard (I) Ltd., Kolkata / M/s. Trade Mark Registration Bureau, Kolkata  V/S  M/s. RB Polymers Limited, Ahmedabad / M/s. Tradesafe, Jamnagar	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P. & Main Matter
2.	887877/17	Opp. No. AMD-208975	M/s. Century Plyboard (I) Ltd., Kolkata / M/s. Trade Mark Registration Bureau, Kolkata  V/S  M/s. RB Polymers Limited, Ahmedabad / M/s. Tradesafe, Jamnagar	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P. & Main Matter
3.	887878/17	Opp. No. AMD-208976	M/s. Century Plyboard (I) Ltd., Kolkata / M/s. Trade Mark Registration Bureau, Kolkata  V/S  M/s. RB Polymers Limited, Ahmedabad / M/s. Tradesafe, Jamnagar	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16, I. P. & Main Matter
4.	948825/19	Opp. No. AMD-208663	M/s. Satyam Computer Services Limited, Secunderabad / M/s. Puthran & Associates, Chennai  V/S  Mr. Parsothambhai Nathubhai Patel, Rajkot / M/s. H. K. Acharya & Co., Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 02.02.2016**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	791233/32	Opp. No. AMD-191295	M/s. Asal Lari Lappa Cold Drink House, Vadodara / M/s. Y. J. Trivedi & Co., Ahmedabad  V/S  M/s. Larilappa Coldrink, Baroda / M/s. H. K. Acharya & Company, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	868038/34	Opp. No. AMD-195270	Mr. Jashbhai P. Patel, Vapi / M/s. Y. J. Trivedi & Co., Ahmedabad  V/S  M/s. Hasmukh Tobacco Stores, Surat / M/s. Arjun T. Bhagat & Co., Mumbai	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	741988/05	Opp. No. AMD-205871	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad  V/S  M/s. Elysiom Pharmaceuticals Ltd., Baroda	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	715087/30	Opp. No. AMD-711830	M/s. Vaidh Pt. Ram Gopal Mahesh Pahalwan Chaturvedi, Agra / M/s. S. K. Agarwal & Co., Agra  V/S  M/s. Mazda Restaurants Pvt. Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 03.02.2016**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	943130/16	Opp. No. AMD-230270	M/s. Hindustan Unilever Limited, Mumbai / M/s. Anand & Anand, New Delhi  V/S  M/s. Nirma Industries Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter
2.	644211/03	Opp. No. AMD-197822	M/s. Anand & Anand, New Delhi  V/S  M/s. Choice Laboratories, Unjha / M/s. Tradesafe, Jamnagar	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter
3.	715621/03	Opp. No. AMD-207013	M/s. Anand & Anand, New Delhi  V/S  M/s. Choice Laboratories, Unjha / M/s. Tradesafe, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter
4.	821028/31	Opp. No. AMD-143132	M/s. Tulsi Enterprises, Indore / M/s. G. S. Rihwani & Co., Mumbai  V/S  M/s. S. R. Products, Jaipur / M/s. Anand & Anand, New Delhi	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter

**DATE OF HEARING 04.02.2016**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	849652/30	Opp. No. AMD-230349	M/s. Navrang Tea Center, Jalgaon / M/s. Suresh & Co./, Mumbai  V/S  M/s. Chandan Tea Enterprises, Ahmedabad / M/s. Raval & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	730777/05	Opp. No. AMD-221815	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad  V/S  M/s. Saga Laboratories, Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.		Opp. No. AMD-221473	M/s. Cipla Limited, Mumbai  V/S  M/s. Saga Laboratories, Ahmedabad	11.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	872121/05	Opp. No. AMD-229666	M/s. Lall & Sethi, New Delhi  V/S  M/s. Torrent Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 08.02.2016**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	653765/24	Opp. No. AMD-206320	M/s. Bansi Sarees, Surat / M/s. Superfastaction Registration Service, Surat  V/S  M/s. Bansi Art & Print Pvt. Limited, Surat / M/s. Arjun T. Bhagat & Co., Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	772994/24	Opp. No. AMD-242124	M/s. Bharat Vastralaya, Mumbai / M/s. Arjun T. Bhagat & Co., Mumbai  V/S  M/s. Arvind Polycot Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter
3.	880854/24	Opp. No. AMD-256126	M/s. Arviva Industries (India) Ltd., Mumbai / M/s. Arjun T. Bhagat & Co., Mumbai  V/S  M/s. Ashadeep Textile, Bhilwara / M/s. G. S. Rijhwani & Co., Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P.
4.	993833/11	Opp. No. AMD-225714	M/s. Nelco Limited, Mumbai / M/s. Arjun T. Bhagat & Co., Mumbai  V/S  M/s. Gelco Electronics Pvt. Ltd., Ahmedabad / Mr. Jatin Y. Trivedi & Co., Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on Two TM-16 & Main Matter

**DATE OF HEARING 09.02.2016**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	887847/03	Opp. No. AMD-221768	M/s. Samay Electronics Pvt. Ltd., Rajkot / M/s. S. Majumdar & Co., Kolkata  V/S  M/s. Patel Enterprise, Rajkot / Mr. Chirag A. Shah Advocate, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P.
2.	886741/30	Opp. No. AMD-248225	M/s. Ganesh Wheat Products Private Limited, Kolkata / M/s. Chakraborty & Associates, Kolkata  V/S  M/s. Gadiya Suppliers, Beawar / M/s. Y. J. Trivedi & Co., Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	742058/03	Opp. No. AMD-250884	M/s. S. Majumdar & Co., Kolkata  V/S  M/s. Kenzel Products, Udaipur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P.
4.	957394/03	Opp. No. AMD-198708	Shree Rayalaseema Alkalies & Allied Chemicals Ltd., Kurnool / M/s. M. P. Mirchandani & Co., Mumbai  V/S  M/s. Royal Products, Nausari / Mr. T. V. Patel, Navsari	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 10.02.2016**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	1957608/05	Opp. No. AMD-801618	Mr. Lalji Advocates, Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	1957613/30	Opp. No. AMD-801617	Mr. Lalji Advocates, Delhi	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
3.	832299/29	Opp. No. AMD-225055	M/s. Rajwadi Papad House, Jamnagar / M/s. Y. J. Trivedi & Co., Ahmedabad  V/S  M/s. Vijay Dairy Product, Bhavnagar / M/s. Tradesafe, Jamnagar	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 11.02.2016**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	741640/30	Opp. No. AMD-177373	M/s. Hari Chand Shri Gopal, New Delhi / M/s. The Acme Company, New Delhi  V/S  M/s. Gopal Pulverizing, Porbandar / M/s. Jasani & Company, Rajkot	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	892944/29	Opp. No. AMD-717578	M/s. Shree Mangrol Oil Mill, Mangrol / M/s. Jasani & Company, Rajkot  V/S  M/s. Vikas Oil Industries, Rajkot / M/s. Tradesafe, Jamnagar	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

3.	954921/24	Opp. No. AMD-197441	M/s. Rohit Prints, Surat / M/s. Jasani & Company, Rajkot  V/S  M/s. Rohit Enterprises, Balotra / M/s. Drashtee & Co., Surat	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
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**DATE OF HEARING 15.02.2016**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	586160/12	Opp. No. AMD-54485	M/s. Patel Field Marshal Industries, Rajkot / M/s. Madamsar & Co., New Delhi  V/S  M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Aggarwal Associates, New Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P. & Main Matter
2.	586159/12	Opp. No. AMD-54484	M/s. Patel Field Marshal Industries, Rajkot / M/s. Madamsar & Co., New Delhi  V/S  M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Aggarwal Associates, New Delhi	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P. & Main Matter
3.	603243/07	Opp. No. AMD-58350	M/s. Patel Field Marshal Industries, Rajkot / M/s. Madamsar & Co., New Delhi  V/S  M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Aggarwal Associates, New Delhi	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	603244/07	Opp. No. AMD-58351	M/s. Patel Field Marshal Industries, Rajkot / M/s. Madamsar & Co., New Delhi  V/S	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	



			M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Aggarwal Associates, New Delhi			
5.	586162/12	Opp. No. AMD-91954	M/s. Patel Field Marshal Industries, Rajkot / M/s. Madamsar & Co., New Delhi  V/S  M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Aggarwal Associates, New Delhi	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
6.	586161/12	Opp. No. AMD-56065	M/s. Patel Field Marshal Industries, Rajkot / M/s. Madamsar & Co., New Delhi  V/S  M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Aggarwal Associates, New Delhi	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
7.	603242/07	Opp. No. AMD-58353	M/s. Patel Field Marshal Industries, Rajkot / M/s. Madamsar & Co., New Delhi  V/S  M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Aggarwal Associates, New Delhi	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
8.	603957/07	Opp. No. AMD-58352	M/s. Patel Field Marshal Industries, Rajkot / M/s. Madamsar & Co., New Delhi  V/S  M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Aggarwal Associates, New Delhi	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
9.	603955/07	Opp. No. AMD-58354	M/s. Patel Field Marshal Industries, Rajkot / M/s. Madamsar & Co., New Delhi  V/S  M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Aggarwal Associates, New Delhi	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

10.	629624/07	Opp. No. AMD-63667	M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Aggarwal Associates, New Delhi  V/S  M/s. Topland Engines Private Ltd., Rajkot / M/s. Madamser & Co., New Delhi	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
11.	629625/07	Opp. No. AMD-63766	M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Aggarwal Associates, New Delhi  V/S  M/s. Topland Engines Private Ltd., Rajkot / M/s. Madamser & Co., New Delhi	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
12.	607215/07	Opp. No. AMD-55550	M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Jasani & Company, Rajkot  V/S  M/s. Topland Engines Pvt. Ltd., Rajkot / M/s. Madamser & Co., New Delhi	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P. & Two TM- 16
13.	607214/07	Opp. No. AMD-55551	M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Jasani & Company, Rajkot  V/S  M/s. Topland Engines Pvt. Ltd., Rajkot / M/s. Madamser & Co., New Delhi	11.30 a.m.		Hearing on I. P. & Two TM- 16

**DATE OF HEARING 16.02.2016**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	820216/05	Opp. No. AMD-238309	M/s. Biological E. Ltd., Mumbai / M/s. Kayser & Co., Mumbai  V/S  M/s. Vijay Pharmaceutical Work, Sikar / M/s. Madamser & Co., New Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	853233/34	Opp. No. AMD-200373	M/s. J. M. Advertising & Marketing Pvt. Ltd., Mumbai  V/S  M/s. Shivam Products, Ahmedabad / M/s. Kuldip & Associates, New Delhi	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	760896/17	Opp. No. AMD-722283	M/s. Sen-Oberoi, New Delhi  V/S  M/s. Gold Star Plast, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter
4.	660651/05	Opp. No. AMD-57747	M/s. Aditya & Associates, Mumbai  V/S  M/s. Zydus Pharmaceuticals Pvt. Ltd., Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 17.02.2016**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	793935/05	Opp. No. AMD-156315	M/s. Remfry & Sagar, Gurgaon  V/S  M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	950962/30	Opp. No. AMD-225051	Shree Annapurna Rice & Pulse Mills, Dahod / M/s. Y. J. Trivedi & Co., Ahmedabad  V/S  M/s. Shree Bhagwati Flour Mills Limited, Ahmedabad / M/s. Tradesafe, Jamnagar	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16
3.	883358/19	Opp. No. AMD-712903	M/s. Kaira District Co-Operative Milk Producers Union Ltd., Anand / M/s. Nanavati Associates, Ahmedabad  V/S  M/s. Amul Boards Private Limited, Gandhidham / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	832018/19	Opp. No. AMD-713060	M/s. Kaira District Co-Operative Milk Producers Union Ltd., Anand / M/s. Nanavati Associates, Ahmedabad  V/S  M/s. Amul Boards Private Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P. & Main Matter

**DATE OF HEARING 18.02.2016**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	930392/11	Opp. No. AMD-248214	M/s. Tata Motors Limited, Mumbai / M/s. Depenning & Depenning, Mumbai  V/S  M/s. Lalpar Pottries, Morbi / M/s. H. K. Acharya & Company, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.		Opp. No. AMD-246774	M/s. Prabhat Plastic Industries, Delhi / M/s. Mangla Registration Service, Delhi  V/S  M/s. Lalpar Pottries, Morbi / M/s. H. K. Acharya & Company, Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	814045/05	Opp. No. AMD-155419	M/s. Burroughs Wellcome (India) Limited, M/s. Glaxosmithkline Pharmaceuticals Limited, Mumbai / M/s. H. K. Acharya & Company, Ahmedabad  V/S  M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16
4.	670085/05	Opp. No. AMD-95714	M/s. Glaxosmithkline Pharmaceuticals Ltd., Mumbai / M/s. Y. J. Trivedi & Co., Ahmedabad  V/S  M/s. Agam & Gem Laboratories, Daman / M/s. R. K. Dewan & Co., Mumbai	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter

**DATE OF HEARING 22.02.2016**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	2472959/35	Opp. No. AMD-831863	M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	623690/30	Opp. No. AMD-198020	M/s. Paras Trading Company, Delhi / M/s. Sharp Trade Mark Co., New Delhi  V/S  M/s. Patel Chaturbhai Ranchodbhai & Co., Kheda / M/s. Y. J. Trivedi & Co., Ahmedabad	11:30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P. & Main Matter
3.	623689/30	Opp. No. AMD-198019	M/s. Paras Trading Company, Delhi / M/s. Sharp Trade Mark Co., New Delhi  V/S  M/s. Patel Chaturbhai Ranchodbhai & Co., Kheda / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P. & Main Matter
4.	1759608/05	Opp. No. AMD-758545	M/s. Alkem Laboratories Limited, Mumbai / M/s. Vishesh & Associates, Mumbai  V/S  M/s. Claris Lifesciences Limited, Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16

**DATE OF HEARING 23.02.2016**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	2320915/05	Opp. No. AMD-804362	M/s. Indachemie Health Specialities Pvt. Ltd., Mumbai / M/s. Vishesh & Associates, Mumbai  V/S  M/s. Unison Pharmaceuticals Pvt. Ltd., Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16
2.	1698716/05	Opp. No. AMD-741980	M/s. Indachemie Health Specialities Pvt. Ltd., Mumbai / M/s. Vishesh & Associates, Mumbai  V/S  M/s. Claris Lifesciences Limited, Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16
3.	2088449/05	Opp. No. AMD-790784	M/s. Sun Phamaceutical Industries Ltd., Mumbai  V/S  M/s. Unison Pharmaceuticals Pvt. Ltd., Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16
4.	1200181/05	Opp. No. AMD-191787	M/s. Sun Phamaceutical Industries Ltd., Mumbai  V/S  M/s. Claris Lifesciences Limited, Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16
5.	1976586/05	Opp. No. AMD-782224	Shri Kartik Parikh, Mumbai / Mr. Chandrakant M. Joshi, Mumbai  V/S  M/s. Claris Lifesciences Limited, Ahmedabad	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16

**DATE OF HEARING 24.02.2016**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.		Opp. No. AMD-203368	M/s. Singhania & Partners, New Delhi  V/S  M/s. Sun Rise Paints, Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter
2.	799510/02	Opp. No. AMD-203067	M/s. Soni Paints, Hubli / M/s. InternationalTrade Mark Bureau, Bombay  V/S  M/s. Sun Rise Paints, Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11:30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter
3.	663109/34	Opp. No. AMD-205175	Mr. Prubhudas Kishordas, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad  V/S  M/s. Mahasugandhi Snuff Works, Sihor / M/s. Fatehchand C. Shah & Co., Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on Two TM-16
4.	1598119/11	Opp. No. AMD-743537	M/s. G. D. Bansal & Associates, Jaipur	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06



**DATE OF HEARING 25.02.2016**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	1851368/30	Opp. No. AMD-807851	M/s. T. C. Patel & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
2.	915668/05	Opp. No. AMD-234063	M/s. Medley Pharmaceuticals Ltd., Mumbai / M/s. Bharat Shah & Co., Mumbai  V/S  M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad	11:30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	716818/05	Opp. No. AMD-133933	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad  V/S  M/s. Medico Labs, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 29.02.2016**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	857078/16	Opp. No. AMD-233446	M/s. Bennett Coleman & Company Limited, New Delhi / M/s. INTTL Advocare, New Delhi  V/S  M/s. Navbharat Travels, Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

2.	878720/05	Opp. No. AMD-712270	M/s. Mankind Pharma Ltd., New Delhi / M/s. Ashoka Trade Marks Co., New Delhi  V/S  M/s. Vasu Healthcare Pvt. Ltd., Vadodara / M/s. R. R. shah & Co., Ahmedabad	11:30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter
3.	931788/19	Opp. No. AMD-171669	Manju Chauhan, Udaipur / M/s. W. S. Kane & Co., Mumbai  V/S  M/s. Bell Granito Ceramica Limited, Baroda / M/s. Tas & Co., Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	1696404/30	Opp. No. AMD-770287	M/s. Kulbir International, Panchkula	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5

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